

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1348(KB)2019
IA(I.B.C)/882(KB)2023, IA(I.B.C)/68(KB)2022,
IA(I.B.C)/225(KB)2021, IA(I.B.C)/227(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	METI FINANCE PRIVATE LIMITED VS CRYSTAL CABLE INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Respondent Nos. 4 & 5
Mr. Avik Banerjee, Adv.] in IA(I.B.C)/225(KB)2021

Mr. Shaunak Mitra, Adv.] For the Respondent Nos. 1 & 2
Ms. Urmila Chakraborty, Adv.] in IA(I.B.C)/225(KB)2021 and
Mr. Aditya Kanodia, Adv.] IA(I.B.C)/227(KB)2021
Ms. Suparna Sardar, Adv.]

Mr. Yash Vardhan Deok, Adv.] For the Respondent No. 3 in IA(I.B.C)/227(KB)2021

Mr. Rahul Parasrampuriah, Adv.] For the Liquidator
Mr. Rohit Parasrampuriah, PCA.]
Mr. Varun Kothari, Adv.]
Mr. Anil Anchalia, Adv.] Liq.-in-person

Mr. Kartik Gupta, Adv.] Respondent No. 8

Mr. Yash Vardhan Deora, Adv.] Respondent No. 3 in IA(I.B.C)/227(KB)2021

ORDER

1. Ld. Sr. Counsel/Counsel/Authorised Representative appearing on behalf of the parties present.

Ar.

2. IA(I.B.C)/227(KB)2021:

- a.** This is a PUFEE application. The RP is directed to disclose the formation of opinion that the transactions in question have not taken place in ordinary or the usual course of business of the Corporate Debtor and such opinion that the transactions are fraudulent etc. the basis of determination and reason for calling a report from the Auditor, by way of an affidavit.
- b.** In the event, an affidavit is filed, let the same be dealt with by other respondents within a period of two weeks.
- c.** The liquidator would also disclose by no application seeking information of delay has been preferred.
- d.** List this matter for final arguments on **13.06.2024 at 12:30 P.M.**

3. IA(I.B.C)/68(KB)2022 and IA(I.B.C)/225(KB)2021:

- a.** List the matter for further consideration on **13.06.2024 at 12:30 P.M.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)